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Title : Introduction of the Consitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2006 (Amendment of the Schedule).

DR. P.P. KOYA (LAKSHADWEEP): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) (Union Territories) Order, 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) (Union Territories) Order, 1951."

The motion was adopted.

DR. P.P. KOYA : Sir, I introduce the Bill.

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